

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-511
IB-2354/ND/2019,
IA/119/2022

IN THE MATTER OF:

Noble Cooperative Bank Ltd.
Vs.
Jarvis Infratech Pvt. Ltd.

...Applicant

...Respondent

SECTION

U/s 7 of IBC

Order delivered on 29.11.2022

CORAM:

JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Adv. Govind Bhardwaj
For the Respondent :

ORDER

IA/119/2022:

We have heard the Counsel for Liquidator. Let the matter be posted to
07.12.2022.

—sd—

(RAHUL BHATNAGAR)
MEMBER (T)

—sd—

(JUSTICE TELAPROLU RAJANI)
MEMBER (J)

Md Saddam